

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Government is promoting the use of Compressed Bio Gas (CBG) as an alternative green transport fuel for efficient management of biomass and organic waste. In this direction, Oil PSUs have launched 'Sustainable Alternative Towards Affordable Transportation' (SATAT) initiative on 1st October 2018. SATAT initiative has the potential of addressing environmental problems arising from landfill emissions, farm stubble burning, etc. and also bring down dependency on oil/gas import. So far, Oil Marketing Companies and Gas Marketing Companies have awarded Letter of Intent (LoI) for 344 plants for production and supply of CBG.

#### **Selling price of diesel and petrol to neighbouring countries**

2817. SHRI KUMAR KETKAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the selling price of diesel and petrol by Indian oil companies to Nepal, Bhutan and Myanmar; and
- (b) whether it attracts any taxes, if so, what is the quantum of taxes?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) and (b) Diesel and petrol is sold to Nepal Oil Corporation (NOC) by Indian Oil Corporation Limited (IOCL) under Supply Agreement between IOCL and NOC. The basis of pricing of diesel and petrol is Landed Cost of Products (LCP) at notional pricing point at Haldia/ Mumbai. Freight is added to the LCP for arriving the Ex Depot/Terminal supply price. The current price of diesel and petrol ex Haldia and Mumbai (effective from 01.07.2019) is given as below:—

Diesel -	Ex-Haldia:	₹ 35,729.34/KL
	Ex Mumbai:	₹34,994.85/Kl
Petrol -	Ex-Haldia:	₹ 31,742.59/KL
	Ex-Mumbai:	₹ 31,099.56/KL

Diesel and petrol is supplied to Bhutan by IOCL on Delivered Supply basis and is inclusive of delivery charges over and above Ex Supply location price. The current Ex Supply location price (effective from 01.07.2019) is given below:

Diesel	Ex-Siliguri	₹ 48,683.70/KL
	Ex-Bongaigaon:	₹ 46,060.63/KL
	Ex-Betkuchi:	₹ 46,060.63/KL

Petrol	Ex-Siliguri:	₹ 49,399.70/KL
	Ex-Bongaigaon:	₹ 45,836.63/KL
	Ex-Betkuchi:	₹ 45,836.63/KL

This Ministry does not maintain details of taxes, duty, cess etc. levied by neighbouring countries.

#### **Assessment of requirement of CNG stations**

2818. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether Government has made any assessment of the requirement of CNG stations in different States;
- (b) if so, the State-wise details thereof and if not, the reasons therefor;
- (c) whether there is shortage of CNG stations leading to a high waiting time for vehicles; and
- (d) if so, the details thereof?

THE MINISTER OF PETROLEUM AND NATURAL GAS (SHRI DHARMENDRA PRADHAN): (a) to (d) Petroleum and Natural Gas Regulatory Board (PNGRB) is the authority to grant authorization to the entities for the development of City Gas Distribution (CGD) network in Geographical Areas (GAs) as per PNGRB Act, 2006. PNGRB identifies GAs for authorizing the development of CGD network in synchronization with the development of natural gas pipeline connectivity, natural gas availability and techno-commercial viability to provide Piped Natural Gas (PNG) and Compressed Natural Gas (CNG). PNGRB has authorized 228 GAs covering 406 districts spread over 27 States and Union Territories up to 10th CGD bidding round for development of CGD Network across country. Establishment of CNG stations is part of development of CGD Network and is carried out by the entities based on its techno-commercial viability in the area. PNGRB has informed that there are 1742 CNG stations operational as on 31.03.2019. The number of CNG stations as per the work plan submitted by the entities during 9th and 10th CGD bidding rounds is given in the Statement.